OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI ORDER

In partial modification to this office order No.992/45371-416/S.V/DJS/Gaz/2022 Dated 02.06.2022, the following Officers of Delhi Judicial Service (Central) are hereby detained for duty during summer vacation 2022 for the period and purpose mentioned against their names :-

S.No	Name of Officer	Detention Period		Work Assigned
1	Ms. Dhanshree Deka ARC-02	15.06.2022, 17.06.2022 18.06.2022	&	Physical verification of books in Library, Tis Hazari Courts, Delhi
2	Sh. Anurag Chhabra, Civil Judge-03	13.06.2022 to 15.06.2022		Accounts Branch (Central) for getting the pending work completed from the detained staffs of their respective seats of Medical claims.
3	Ms. Deeksha Rao, Civil Judge-04	27.06.2022 to 29.06.2022		Physical verification of books in Library, Tis Hazari Courts, Delhi

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs) Delhi 🖟

/S.V/DJS/Gaz/2022

Dated:

U 8 JUN 2027

Sub:- Deputation of Officers of Delhi Judicial Service posted on civil side during the vacation period from 13.06.2022 to 30.06.2022 Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.

The Officer In-charge, Pool Cars/ Library/ Accounts Branch/ Admin Branch (I,II&III) Tis Hazari

The Officers concerned.

4. The Sr. AO(J)/AO(J), Administrative Branch (I,II&III) (Central) to detain the required staffs of the Judicial Officer as mentioned above during summer vacation, 2022. 5. The Officer Incharge, Pool Cars, Tis Hazari Courts, Delhi with the request to provide pool car

facility to the above mentioned Judicial Officers.

The Sr.AO(J)/AO(J)/DDO, Accounts Branch (Central), Library, Tis Hazari Courts, Delhi.

The Sr. AO(J), General Branch (Central) for updation of digital circular file.

The PS to undersigned.

The Website committee (English/Hindi), Tis Hazari Courts, Delhi.

10. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi ()人